- (c) what was the earlier price of each and when was it fixed alongwith the MAPE allowed;
- (d) whether it is a fact that the scheme of price control of finished medicines is being operated for the poor people; and
- (e) what steps have been taken to expedite the fixation of prices?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) to (c) and (e) A ceiling price of Rs. 9.50 has already been notified for 3's pack of Rifampicin 600 mg capsules under DP-CO, 1987, on 15-11-1988 and a price of Rs. 104.21 has been fixed for 4x10's pack of Rifampicin-P capsules produced by M/s. Mercury Labs. based on Rifampicin plus INH plus vitamin B6 on 3-11-1988. Details of prices fixed under DP-CO, 1979 are not readily available.

(d) Yes, Sir.

Manufacture of Rifampicin

- 1994. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that his Ministry granted permission to certain organised sector units for the manufacture of Rifampicin under delicensing scheme;
- (b) if so, what are the details of phased manufacturing programme in each case and what his Ministry allowed;
- (c) whether it is a fact that companies are not importing intermediate as per phased manufacturing programme; and
- (d) if so, what action has been taken against them?
- THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) Certain organised sector units have been granted registrations for manufacture of Rifampicin under the delicensing scheme.
 - (b) Under the PMP, manufacture of Rifampicin from intermediate stage is allowed for a period of two years.

(c) and (d) Whenever violation of PMP has come to the notice of the Government appropriate action has been taken.

[28 NOV. 1988]

Determination of Ethambutol Prices

- 1995. SHRI CHOWDHARY RAM SE-WAK: Will the Minister of INDUS-TRY be pleased to state:
- (a) whether the maximum prices for producers of Ethambutol have been fixed with effect from the 17th August, 1988 and if so, what are these prices;
- (b) what was the actual production of the base year of each of these producers on which the actual costs were determinned;
- (c) what is the achievable production that has taken into consideration for each producer for the purpose of determining prices; and
- (d) what is the production of each that has been taken into consideration for the purpose of determining weighted average price?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) The price of Ethambutol bulk drug has been fixed under DPCO 1987 as under:—

M/s. Lupin Ltd. 600.00

M/s. Cadila Labs 984.00

M/s. Themis Ltd. 861.00

M/s. Aarti Ltd. 752.00

(b) to (d) The price was fixed based on the recommendation of the BICP.

759.00

Price for formulation

Production of Ethambutol

1996. SHRI ASHOK NATH VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that production of Ethambutol is being monitored by his Ministry;